

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO.22

Dated: Guwahati, the 7th April, 2022

The newly renovated office space in the 1st Floor, Old Building of the Gauhati High Court, which was earlier allotted to the Civil Appeal (SA) section, is now allotted temporarily to the Recruitment Cell of the Registry till completion of the recruitment process of LDA/ Copyists for 27 District Courts of Assam.

By order,


REGISTRAR (ADMN.)

Memo No. HC.III-07/2015/ 1342- 1351 /G (Pt.) dated 7th April, 2022.

Copy to:

1. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar _____, Gauhati High Court, Guwahati.
4. The Deputy Registrar _____, Gauhati High Court, Guwahati.
5. The Assistant Registrar _____, Gauhati High Court, Guwahati.
6. The Court Manager, Gauhati High Court, Guwahati.
7. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
8. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
9. The AO (J), _____Section, Gauhati High Court, Guwahati.
10. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR (ADMN.)

